

Meeting of State Monitoring and Vigilance Committee

1819. SHRI MANI SHANKAR AIYAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether State Vigilance and Monitoring Committees are required to hold meetings at fixed periodicity;
- (b) if not, the reasons therefor; and
- (c) whether the Tamil Nadu Government have held only one meeting and that too after several years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Yes, Sir.

(b) Does not arise.

(c) Reports available with the Ministry of Rural Development indicate that after the formation of 15th Lok Sabha, four meetings of the State level Vigilance and Monitoring Committee (VMC) of Tamil Nadu were held on 08.01.2010, 16.04.2010, 30.08.2010 and 19.06.2013.

Functioning of MGNREGS

1820. SHRI ISHWAR SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Mahatma Gandhi National Rural Employment Guarantee Schemes (MGNREGS) has recently been witnessing decline in demand and popularity;
- (b) if so, the reasons therefor and Government's reaction thereto;
- (c) whether the scheme has constantly received criticism from various